

Further, TPDS Control Order, 2015 provides that States/UTs may allow the sale of commodities other than foodgrains through FPSs to enhance the viability of the FPS dealers.

Decline in growth of FMCG companies

2312. SHRI KUMAR KETKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the growth of Fast Moving Consumer Goods companies has registered a decline in the last year;
- (b) if so, the details thereof;
- (c) whether there has been a decline in demand for FMCG products in rural India;
- (d) if so, the details thereof; and
- (e) the steps being taken by Government to increase FMCG sales?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (e) Fast-Moving Consumer Goods (FMCG) encompasses a diverse range of products. Department of Consumer Affairs does not maintain data relating to sales or manufacturing regarding Fast-Moving Consumer Goods (FMCG) Sector. Companies usually diversify their activities and generate revenue from multiple activities.

Indo-german working group on quality infrastructure

2313. SHRIMATI SHANTA CHHETRI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of Indo-German Working Group on Quality Infrastructure;
- (b) whether India and Germany have signed MoUs on quality infrastructure; and
- (c) if so, the details thereof and its expected outcomes?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) The Indo-